

[*Translation*]

**Pulse Mills.**

4487. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Pulse Mills have been set up in Madhya Pradesh as per yield of Arhar and Gram;

(b) whether adequate provisions have been made under the National Pulses Development Scheme; and

(c) if not, the efforts made by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Yes, sir Pulse Mills have been set up in Madhya Pradesh for Arhar and Gram.

(b) and (c). The National Pulses Development Project is being implemented in 26 States including Madhya Pradesh and Union Territories of Delhi & Goa. Under this scheme, farmers will be entitled to get 50% of the subsidy for the purchase

of Dal Processors upto a maximum limit of Rs. 4,000. During 1992-93 a provision of Rs. 53.33 lakhs has been made under this scheme, out of which Government of India's share is Rs.40 lacs. No proposals in this respect have yet been received and therefore no comments on the adequacy of this amount can be offered.

[*English*]

**Location to States Under Nehru Rozgar Yojana**

4488. SHRI STYAGOPAL MISRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount earmarked for different State/Union Territory under Nehru Rozgar Yojana for 1991-92; and

(b) the actual amount disbursed state/Union Territory wise for the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). A statement, showing the amount earmarked and disbursed, State/Union Territory-wise under Nehru Rozgar Yojana, for 1991-92, is enclosed, as Annexure.